

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 9/2021-Customs (N.T./CAA/DRI)

New Delhi, dated the 25.01.2021

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

Table

S. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority
(1)	(2)	(3)	(4)	(5)
1.	M/s. Logwin Air & Ocean India Private Limited, 101-108, 1 st Floor, K. P. Aurum, Marol Maroshi Road, Andheri East, Mumbai-400059 and 4 others.	F. No. DRI/CZU/VIII/26 /33S/2018 dated 29.10.2020 read with corrigendum dated 22.12.2020.	Principal Commissioner of Customs (Port), Custom House, Kolkata. Commissioner of Customs (Import-II), New Custom House, Ballard Estate, Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi (For Sl. No. 1 and 2 of the Table)
2.	M/s. Kintetsu World Express (India) Pvt. Ltd., Brigade Magnum, B-102, 1 st Floor, International Airport Road, Amruthahalli, Kodigehalli Gate, Hebbai, Bengaluru-560092 and 3 others.	F. No. DRI/CZU/VIII/26 /33R/2018 dated 22.12.2020.	Joint/Additional Commissioner of Customs, O/o Commissioner of Customs (Chennai-VII), Air Cargo Complex, New Custom House, Meenambakkam, Chennai. Principal Commissioner of Customs (Chennai-II), Custom House, Chennai.	
3.	M/s. Meghmani Organics Limited (Agro Divi. Unit IV), Plot No. 22/2, GIDC, Industrial Estate, Panoli, Bharuch, Gujarat-394116 Registered Corporate Office: Meghmani House, Behind Safal Profitaire Road,	F. No. DRI/AZU/GI-02/Enq-07 (Int19/2018)/201 9 dated 15.12.2020	Principal Commissioner/ Commissioner of Customs, (ACC Ahmedabad) Near All India Radio, Navrangpura, Ahmedabad. Principal Commissioner/ Commissioner of Customs, (ICD Ankleshwar), Ahmedabad.	

<p>Corporate Road, Pralhadnagar, Ahmedabad-380015</p> <p>and 30 others.</p>	<p>Principal Commissioner/ Commissioner of Customs, (ACC Baroda), Ahmedabad.</p>
	<p>Principal Commissioner/ Commissioner of Customs, (Hazira Port), Ahmedabad.</p>
	<p>Principal Commissioner/ Commissioner of Customs, (ICD Sabarmati), Ahmedabad.</p>
	<p>Principal Commissioner/ Commissioner of Customs, (Thar Dry Port-Sanand), Ahmedabad.</p>
	<p>Principal Commissioner/ Commissioner of Customs, Custom House, Kandla</p>
	<p>Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.</p>
	<p>Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.</p>
	<p>Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.</p>
	<p>Principal Commissioner/ Commissioner of Customs (IV), Air Cargo Complex- Export, Sahar, Andheri (East), Mumbai.</p>
	<p>Principal Commissioner/ Commissioner of Customs (Import-I), New Custom House, Mumbai.</p>
	<p>Principal Commissioner/ Commissioner of Customs, Mundra Port & SEZ, Mundra.</p>
	<p>Principal Commissioner/ Commissioner of Customs (II), Custom House, Chennai.</p>
<p>Principal Commissioner/ Commissioner of Customs (Import), Inland Container</p>	

			Depot, Tughlakabad, New Delhi.	
			Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, Delhi.	
			Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.	
			Principal Commissioner/ Commissioner of Customs, ICD-Dadri, Noida.	
			Joint/Additional Commissioner of Customs (Preventive) (LCS Petrapole), Custom House, Kolkata.	
			Assistant/Deputy Commissioner of Customs, Inland Container Depot- Dhannad, Indore.	
			Assistant/Deputy Commissioner of Customs, Vijayawada (Preventive), Inland Container Depot- Krishnapatnam.	
			Assistant/Deputy Commissioner of Customs, Nhava Sheva-General (Arshiya International Ltd., SEZ, Panvel)	
4.	M/s. Maruti Suzuki India Limited, Plot No. 1, Nelson Mandela Road, Vasant Kunj, New Delhi-110070.	F. No. DRI/HZU/26E/ Enq-06 (Int-06)/ 2020 dated 29.12.2020.	Commissioner of Customs, Inland Container Depot- Patparganj, Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 4 to 6 of the Table)
		Principal Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.		
		Commissioner of Customs, Port User Building, Mundra Port, Kutch.		
5.	M/s. Mahindra & Mahindra Limited, Mahindra Towers, Akurli Road, Kandivali (East), Mumbai.	F. No. DRI/HZU/26E/ Enq-08 (Int-08)/ 2020 dated 30.12.2020.	Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	
			Commissioner of Customs, Inland Container Depot- Talegaon, GST Bhavan, Sasoon Road, Pune.	

			Commissioner of Customs, Bombay Air Cargo, Air Cargo Complex (Import), Sahar, Andheri (East), Mumbai.	
6.	M/s. Mahindra Vehicle Manufacturers Limited, Mahindra Towers, P. K. Kurne Chowk, Worli, Mumbai-400018	F. No. DRI/HZU/26E/ Enq-40 (Int-08)/ 2020 dated 30.12.2020.	Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Commissioner of Customs, Inland Container Depot- Talegaon, GST Bhavan, Sasoon Road, Pune. Commissioner of Customs, Bombay Air Cargo, Air Cargo Complex (Import), Sahar, Andheri (East), Mumbai.	
7.	M/s. IBM India Pvt. Ltd., No. 12, Bannerghatta Road, Sabramanya Arcade, SA-2, 5 th Floor, B Wing, Bangalore-560029.	F. No. DRI/HZU/26D/E nq-44 (Int-24)/ 2020 dated 30.12.2020.	Principal Commissioner of Customs, Airport & Air Cargo Complex, Air India Sats, Air Freight Terminal, Kempegowda, Bengaluru. Commissioner of Customs (Chennai-VII), New Custom House, Air Cargo Complex, Meenambakkam, Chennai. Commissioner of Customs (III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai. Principal Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi. Principal Commissioner of Customs, GST Bhavan, L. B. Stadium Road, Basheerbagh, Hyderabad. Principal Commissioner of Customs, Airport & Air Cargo Complex, Custom House, Kolkata.	Principal Commissioner/ Commissioner of Customs, Airport & Air Cargo Complex, Air India Sats, Air Freight Terminal, Kempegowda, Bengaluru.
8.	M/s. Cosmo Films Ltd., B-14/8-9, MIDC Industrial Area, Waluz, Aurangabad, Maharashtra-431136.	F. No. DRI/KZU/CF/En q-91(Int-09)/2018 dated 21.12.2020.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence,

			Principal Commissioner/ Commissioner of Customs, Custom House, Near All India Radio, Navrangpura, Ahmedabad.	Mumbai. (For Sl. No. 8 to 9 of the Table)
9.	M/s. Maxim Tubes Company Pvt. Ltd., “Maxim House”, Survey No. 105/106, Near 66 KV Sub-Station, Mahsana Highway, Chhatral, Distt-Gandhinagar, Gujarat-382729.	F. No. DRI/KZU/CF/En q-80(Int-09)/2018 dated 05.11.2020 read with corrigendum dated 03.01.2021.	Principal Commissioner/ Commissioner of Customs (Preventive), “Sharda House”, Bedi Bandar, Jamnagar. Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	
10.	M/s. Cigniti Technologies Limited, Suit No. 106 & 107, 6-3-456/C, MGR Estates, Dwarkapuri Colony, Punjagutta, Hyderabad-500081 and 3 others.	F. No. DRI/AZU/CI/Enq -79 (Int-16)/2019 dated 28.12.2020	Principal Commissioner/ Commissioner of Customs (Preventive), Autonagar, Vijayawada.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

[F. No. DRI/HQ-CI/50D/CAA-3/2021]

(DEEPAK KUMAR)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

- 1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.**
- 2. Adjudicating authorities as per column (4) of the table.**
- 3. Principal Additional Director General/ Additional Director General, DRI-Ahmedabad, Chennai, Hyderabad and Kolkata with the request to inform the noticees and co-noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.**